

(17)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

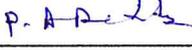
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.32/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 75/2008 TP No. 32/HDB/2016
NAME OF THE COMPANY	Sanghi Industries Ltd
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Industries Ltd & (8) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
^{P-2} S. Chidambaram	PCS	98 49056652	
P. Anil Mukherji rep ch Ramesh Babu Counsel for P-1	Adv	9885314234	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarender Reddy	Adv	9248501212	
C. Shilpa represent on behalf of Y. Suryanarayana	R3 & R5	9849866556	

Heard Mr.S.Chidambaram, learned PCS for the Petitioner No.2, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsel for the Petitioner No.1 and Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)